

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 31, 2007

No. 341 /JR(S)/2007

Sri **Aditya Chaturvedi**, Additional Civil Judge, Junior Division, Lakhimpur Kheri is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lakhimpur Kheri vice Sri Pramod Kumar Gangwar.

No. 342 /JR(S)/2007

Sri **Pramod Kumar Gangwar**, Judicial Magistrate, First Class, Lakhimpur Kheri to be Civil Judge, Junior Division, Lakhimpur Kheri vice Smt. Rajeshwari Toliya.

No. 343 /JR(S)/2007

Smt. **Rajeshwari Toliya**, Civil Judge, Junior Division, Lakhimpur Kheri is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Allahabad](#) vice Km. Sandhya Chaudhary.

No. 344 /JR(S)/2007

Km. **Sandhya Chaudhary**, Judicial Magistrate, First Class, [Allahabad](#) to be Civil Judge, Junior Division, [Barabanki](#) vice Sri Vinay Kumar Singh.

No. 345 /JR(S)/2007

Sri **Vinay Kumar Singh**, Civil Judge, Junior Division, [Barabanki](#) to be Civil Judge, Junior Division, [Bhognipur \(Kanpur Dehat\)](#) vice Sri Rajat Sinha.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Bhognipur \(Kanpur Dehat\)](#).

No. 346 /JR(S)/2007

Sri **Rajat Sinha**, Civil Judge, Junior Division, [Bhognipur \(Kanpur Dehat\)](#) to be Civil Judge, Junior Division (West), [Allahabad](#) vice Sri Bhupendra Rai.

No. 347 /JR(S)/2007

Sri **Bhupendra Rai**, Civil Judge, Junior Division (West), [Allahabad](#) to be Civil Judge, Junior Division, [Bansgaon](#) (Gorakhpur) vice Sri Kushal Pal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Bansgaon](#) (Gorakhpur).

No. 348 /JR(S)/2007

Sri **Kushal Pal**, Civil Judge, Junior Division, [Bansgaon](#) (Gorakhpur) to be Civil Judge, Junior Division, Mau vice Sri Hitendra Hari.

No. 349 /JR(S)/2007

Sri **Hitendra Hari**, Civil Judge, Junior Division, Mau is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau vice Sri Vijay Kumar-II.

No. 350 /JR(S)/2007

Sri **Vijay Kumar-II**, Judicial Magistrate, First Class, Mau to be Additional Civil Judge, Junior Division, Mau.

No. 351 /JR(S)/2007

Sri **Ram Bilash Singh**, Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur to be Civil Judge, Junior Division, Aonla (Bareilly) vice Sri Anil Kumar-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aonla (Bareilly).

No. 352 /JR(S)/2007

Sri **Anil Kumar-IV**, Civil Judge, Junior Division, Aonla (Bareilly) to be Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur vice Sri Ram Bilash Singh.

No. 353 /JR(S)/2007

Sri **Mohd. Aslam Siddiqui**, Additional Civil Judge, Junior Division, Basti to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Surendra Mohan Sahai.

No. 354 /JR(S)/2007

Sri **Surendra Mohan Sahai**, Civil Judge, Junior Division, Khalilabad sitting at Basti to be Civil Judge, Junior Division, [Gunnaur \(Budaun\)](#) vice Sri Yadvendra Singh.

No. 355 /JR(S)/2007

Sri **Yadvendra Singh**, Civil Judge, Junior Division, [Gunnaur \(Budaun\)](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Auraiya](#) vice Sri Prahlad Singh-II.

No. 356 /JR(S)/2007

Sri **Prahlad Singh-II**, Judicial Magistrate, First Class, [Auraiya](#) to be Additional Civil Judge, Junior Division, [Auraiya](#).

No. 357 /JR(S)/2007

Sri **Rishi Kumar**, Additional Civil Judge, Junior Division, [Auraiya](#) to be Additional Civil Judge, Junior Division, [Rampur](#).

No. 358 /JR(S)/2007

Sri **Dinesh Kumar Chaurasia**, Additional Civil Judge, Junior Division, [Ballia](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Ballia](#) vice Sri Pramod Kumar-IV.

No. 359 /JR(S)/2007

Sri **Pramod Kumar-IV**, Judicial Magistrate, First Class, [Ballia](#) to be Civil Judge, Junior Division (East), [Ballia](#) vice Sri Rajesh Pati Tripathi.

No. 360 /JR(S)/2007

Sri **Rajesh Pati Tripathi**, Civil Judge, Junior Division (East), [Ballia](#) to be Civil Judge, Junior Division, Chandausi ([Moradabad](#)) vice Sri Sunder Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandausi ([Moradabad](#)).

No. 361 /JR(S)/2007

Sri **Sunder Lal**, Civil Judge, Junior Division, Chandausi ([Moradabad](#)) to be Civil Judge, Junior Division, [Baghpat](#) vice Sri Tabrej Ahmad.

No. 362 /JR(S)/2007

Sri **Tabrej Ahmad**, Civil Judge, Junior Division, [Baghpat](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Baghpat](#) vice Sri Rajat Verma.

No. 363 /JR(S)/2007

Sri **Rajat Verma**, Judicial Magistrate, First Class, [Baghpat](#) to be Additional Civil Judge, Junior Division, [Baghpat](#).

No. 364 /JR(S)/2007

Sri **Niraj Gautam**, Additional Civil Judge, Junior Division, [Ballia](#) to be Civil Judge, Junior Division (West) [Ballia](#) vice Sri Vijay Kumar Gupta.

No. 365 /JR(S)/2007

Sri **Vijay Kumar Gupta**, Civil Judge, Junior Division (West) [Ballia](#) to be Additional Civil Judge, Chandausi ([Moradabad](#)).

No. 366 /JR(S)/2007

Sri **Pawan Kumar Srivastava**, Additional Civil Judge, Junior Division, [Ballia](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Ballia](#) vice Sri Sabhajit Yadav.

No. 367 /JR(S)/2007

Sri **Sabhajit Yadav**, Judicial Magistrate, First Class, [Ballia](#) to be Civil Judge, Junior Division (City), Bareilly vice Sri Rakesh Kumar-V.

No. 368 /JR(S)/2007

Sri **Rakesh Kumar-V**, Civil Judge, Junior Division (City), Bareilly to be Civil Judge, Junior Division, [Atrauli](#) ([Aligarh](#)) vice Sri Trilok Pal Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Atrauli \(Aligarh\)](#).

No. 369 /JR(S)/2007

Sri **Trilok Pal Singh**, Civil Judge, Junior Division, [Atrauli \(Aligarh\)](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Gautambudh Nagar](#).

No. 370 /JR(S)/2007

Sri **Rajeev Ranjan**, Additional Civil Judge, Junior Division, [Azamgarh](#) to be Civil Judge, Junior Division, Mohammadabad sitting at [Azamgarh](#) vice Sri Syed Sahnwaz Hasan.

No. 371 /JR(S)/2007

Sri **Syed Sahnwaz Hasan**, Civil Judge, Junior Division, Mohammadabad sitting at [Azamgarh](#) to be Additional Civil Judge, Junior Division Aonla (Bareilly).

No. 372 /JR(S)/2007

Sri **Mohd. Neyaz Ahmad Ansari**, Additional Civil Judge, Junior Division, [Azamgarh](#) to be Civil Judge, Junior Division, [Azamgarh](#) vice Sri Brijesh Mani Tripathi.

No. 373 /JR(S)/2007

Sri **Brijesh Mani Tripathi**, Civil Judge, Junior Division, [Azamgarh](#) to be Civil Judge, Junior Division [Haidergarh \(Barabanki\)](#) vice Sri Mohd. Ghazali.

No. 374 /JR(S)/2007

Sri **Mohd. Ghazali**, Civil Judge, Junior Division, [Haidergarh \(Barabanki\)](#) to be Civil Judge, Junior Division, Basti vice Sri Alok Kumar Shukla.

No. 375 /JR(S)/2007

Sri **Alok Kumar Shukla**, Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Smt. Suchi Srivastava.

No. 376 /JR(S)/2007

Smt. **Suchi Srivastava**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, [Deoria](#) vice Sri Husain Ahmad Ansari.

No. 377 /JR(S)/2007

Sri **Husain Ahmad Ansari**, Civil Judge, Junior Division, [Deoria](#) to be Civil Judge, Junior Division [Khurja \(Bulandshahar\)](#) vice Sri Narendra Pal Singh Tomar.

No. 378 /JR(S)/2007

Sri **Narendra Pal Singh Tomar**, Civil Judge, Junior Division, [Khurja \(Bulandshahar\)](#) to be Civil Judge, Junior Division, [Sambhal \(Moradabad\)](#) vice Sri Ashok Kumar-XI.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Sambhal \(Moradabad\)](#).

No. 379 /JR(S)/2007

Sri **Ashok Kumar-XI**, Civil Judge, Junior Division, [Sambhal \(Moradabad\)](#) to be Additional Civil Judge, Junior Division, [Sambhal \(Moradabad\)](#).

No. 380 /JR(S)/2007

Sri **Nitish Kumar Rai**, Additional Civil Judge, Junior Division, [Azamgarh](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Azamgarh](#) vice Sri Rahul Kumar Pandey.

No. 381 /JR(S)/2007

Sri **Rahul Kumar Pandey**, Judicial Magistrate, First Class, [Azamgarh](#) to be Additional Civil Judge, Junior Division, Bansi (Siddharth Nagar).

No. 382 /JR(S)/2007

Sri **Abhishek Srivastava**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Bahraich vice Sri Perwaiz Ahmad.

No. 383 /JR(S)/2007

Sri **Perwaiz Ahmad**, Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Purwa (Unnao) vice Om Prakash Verma-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 384 /JR(S)/2007

Sri **Om Prakash Verma-III**, Civil Judge, Junior Division, Purwa (Unnao) to be Civil Judge, Junior Division, Siddharth Nagar vice Sri Raju Prasad.

No. 385 /JR(S)/2007

Sri **Raju Prasad**, Civil Judge, Junior Division, Siddharth Nagar is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar vice Sri Sushil Kumar Kharwar.

No. 386 /JR(S)/2007

Sri **Sushil Kumar Kharwar**, Judicial Magistrate, First Class, Siddharth Nagar to be Additional Civil Judge, Junior Division, Siddharth Nagar.

No. 387 /JR(S)/2007

Sri **Amit Kumar Prajapati**, Additional Civil Judge, Junior Division, Bahraich is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bahraich vice Sri Dinesh Pal Yadav.

No. 388 /JR(S)/2007

Sri **Dinesh Pal Yadav**, Judicial Magistrate, First Class, Bahraich to be Additional Civil Judge, Junior Division, Chandausi ([Moradabad](#)).

No. 389 /JR(S)/2007

Sri **Nirmal Chandra Semwal**, Additional Civil Judge, Junior Division, Chandausi ([Moradabad](#)) to be Civil Judge, Junior Division (Hawali), Meerut vice Sri Prasant Mittal.

No. 390 /JR(S)/2007

Sri **Prasant Mittal**, Civil Judge, Junior Division (Hawali), Meerut is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Shikha Pathak.

No. 391 /JR(S)/2007

Smt. **Shikha Pathak**, Judicial Magistrate, First Class, Meerut to be Additional Civil Judge, Junior Division, Meerut.

No. 392 /JR(S)/2007

Sri **Rakesh Patel**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division Kaisarganj sitting at Bahraich vice Sri Ram Kishore-IV.

No. 393 /JR(S)/2007

Sri **Ram Kishore-IV**, Civil Judge, Junior Division, Kaisarganj sitting at Bahraich to be Civil Judge, Junior Division, Khaga ([Fatehpur](#)) vice Sri Prahlad Tandon.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khaga ([Fatehpur](#)).

No. 394 /JR(S)/2007

Sri **Prahlad Tandon**, Civil Judge, Junior Division, Khaga ([Fatehpur](#)) to be Civil Judge, Junior Division, Bhadohi at Gyanpur vice Sri Dinesh Kumar Mishra.

No. 395 /JR(S)/2007

Sri **Dinesh Kumar Mishra**, Civil Judge, Junior Division, Bhadohi at Gyanpur to be Civil Judge, Junior Division, [Mahmoodabad](#) ([Sitapur](#)) vice Sri Aniruddha Kumar Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Mahmoodabad](#) ([Sitapur](#)).

No. 396 /JR(S)/2007

Sri **Aniruddha Kumar Tiwari**, Civil Judge, Junior Division, [Mahmoodabad](#) ([Sitapur](#)) to be Civil Judge, Junior Division, [Pratapgarh](#) vice Sri Amit Singh.

No. 397 /JR(S)/2007

Sri **Amit Singh**, Civil Judge, Junior Division, [Pratapgarh](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Pratapgarh](#) vice Sri Kumar Prashant.

No. 398 /JR(S)/2007

Sri **Kumar Prashant**, Judicial Magistrate, First Class, [Pratapgarh](#) to be Additional Civil Judge, Junior Division, [Pratapgarh](#).

No. 399 /JR(S)/2007

Sri **Anand Prakash Singh**, Additional Civil Judge, Junior Division, Balrampur to be Civil Judge, Junior Division, Balrampur vice Sri Ram Narayan.

No. 400 /JR(S)/2007

Sri **Ram Narayan**, Civil Judge, Junior Division, Balrampur to be Civil Judge, Junior Division, [Sardhana](#) (Meerut) vice Smt. Sangeeta Sharma.

No. 401 /JR(S)/2007

Smt. **Sangeeta Sharma**, Civil Judge, Junior Division, [Sardhana](#) (Meerut) to be Civil Judge, Junior Division, [Chhata](#) ([Mathura](#)) vice Sri Samar Pal Singh Baliyan.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Chhata](#) ([Mathura](#)).

No. 402 /JR(S)/2007

Sri **Samar Pal Singh Baliyan**, Civil Judge, Junior Division, [Chhata](#) ([Mathura](#)) to be Civil Judge, Junior Division, [Auraiya](#) vice Sri Raj Vir Singh.

No. 403 /JR(S)/2007

Sri **Raj Vir Singh**, Civil Judge, Junior Division, [Auraiya](#) to be Additional Civil Judge, Junior Division, [Sahaswan](#) ([Budaun](#)).

No. 404 /JR(S)/2007

Sri **Umakant Jindal**, Additional Civil Judge, Junior Division, Etah is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Sri Chandra Bhan Singh.

No. 405 /JR(S)/2007

Sri **Chandra Bhan Singh**, Judicial Magistrate, First Class, Etah to be Civil Judge, Junior Division, Etah vice Sri Trivendra Kumar.

No. 406 /JR(S)/2007

Sri **Trivendra Kumar**, Civil Judge, Junior Division, Etah to be Additional Civil Judge, Junior Division, [Kairana](#) ([Muzaffarnagar](#)).

No. 407 /JR(S)/2007

Sri **Gyanendra Singh Yadav**, Additional Civil Judge, Junior Division, Farrukhabad to be Civil Judge, Junior Division (Hawali), Farrukhabad vice Sri Ram Pratap Singh.

No. 408 /JR(S)/2007

Sri **Ram Pratap Singh**, Civil Judge, Junior Division (Hawali), Farrukhabad to be Additional Civil Judge, Junior Division, **Khurja (Bulandshahar)**.

No. 409 /JR(S)/2007

Sri **Rakesh Vashisth**, Additional Civil Judge, Junior Division, **Shahjahanpur** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, **Shahjahanpur** vice Sushri Amrita Shukla.

No. 410 /JR(S)/2007

Sushri **Amrita Shukla**, Judicial Magistrate, First Class, **Shahjahanpur** to be Additional Civil Judge, Junior Division, **Shahjahanpur** vice Sri Tarun Kumar Singh.

No. 411 /JR(S)/2007

Sri **Tarun Kumar Singh**, Additional Civil Judge, Junior Division, **Shahjahanpur** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, **Shahjahanpur** vice Km. Alpana Shukla.

No. 412 /JR(S)/2007

Km. **Alpana Shukla**, Judicial Magistrate, First Class, **Shahjahanpur** to be Civil Judge, Junior Division, **Shahjahanpur** vice Smt. Pratibha Saxena.

No. 413 /JR(S)/2007

Smt. **Pratibha Saxena**, Civil Judge, Junior Division, **Shahjahanpur** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hapur (**Ghaziabad**) vice Sri Chandra Pal-II.

No. 414 /JR(S)/2007

Sri **Chandra Pal-II**, Judicial Magistrate, First Class, Hapur (**Ghaziabad**) to be Civil Judge, Junior Division (City), Farrukhabad vice Sri Ajai Kumar Dixit.

No. 415 /JR(S)/2007

Sri **Ajai Kumar Dixit**, Civil Judge, Junior Division (City), Farrukhabad to be Civil Judge, Junior Division, **Garhmukteshwar (Ghaziabad)** vice Sri Ajay Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at **Garhmukteshwar (Ghaziabad)**.

No. 416 /JR(S)/2007

Sri **Ajai Singh**, Civil Judge, Junior Division, **Garhmukteshwar (Ghaziabad)** to be Additional Civil Judge, Junior Division, **Garhmukteshwar (Ghaziabad)**.

No. 417 /JR(S)/2007

Sri **Vishnu Prasad Agarwal**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division Shahganj sitting at Jaunpur vice Sri Sanjay Mishra.

No. 418 /JR(S)/2007

Sri **Sanjay Mishra**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Amit Malviya.

No. 419 /JR(S)/2007

Sri **Amit Malviya**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, Jaunpur vice Sri Anil Kumar Yadav-I.

No. 420 /JR(S)/2007

Sri **Anil Kumar Yadav-I**, Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Attara (Banda) vice Sri Navneet Kumar Giri.

No. 421 /JR(S)/2007

Sri **Navneet Kumar Giri**, Civil Judge, Junior Division, Attara (Banda) to be Civil Judge, Junior Division (North), [Lucknow](#) vice Km. Shikha Srivastava.

No. 422 /JR(S)/2007

Km. **Shikha Srivastava**, Civil Judge, Junior Division (North), [Lucknow](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Lucknow](#) vice Km. Swapna Singh.

No. 423 /JR(S)/2007

Km. **Swapna Singh**, Judicial Magistrate, First Class, [Lucknow](#) to be Additional Civil Judge, Junior Division, [Lucknow](#).

No. 424 /JR(S)/2007

Sri **Kashi Nath**, Additional Civil Judge, Junior Division, [Sultanpur](#) to be Civil Judge, Junior Division (North), [Sultanpur](#) vice Sri Mohd. Ahmad Khan.

No. 425 /JR(S)/2007

Sri **Mohd. Khan**, Civil Judge, Junior Division (North), [Sultanpur](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Sultanpur](#) vice Sri Kamlapati.

No. 426 /JR(S)/2007

Sri **Kamlapati**, Judicial Magistrate, First Class, [Sultanpur](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Gaurav Sharma.

No. 427 /JR(S)/2007

Sri **Gaurav Shurma**, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division (Hawali) Bareilly vice Sri Gajendra.

No. 428 /JR(S)/2007

Sri **Gajendra**, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly.

No. 429 /JR(S)/2007

Sri **Gaurav Kumar**, Additional Civil Judge, Junior Division, **Varanasi** to be Civil Judge, Junior Division (Hawali), **Varanasi** vice Sri Balraj Singh.

No. 430 /JR(S)/2007

Sri **Balraj Singh**, Civil Judge, Junior Division (Hawali), **Varanasi** to be Civil Judge, Junior Division, Jalaun (Jalaun at Orai) vice Sri Shailoj Chandra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai).

No. 431 /JR(S)/2007

Sri **Shailoj Chandra**, Civil Judge, Junior Division, Jalaun (Jalaun at Orai) to be Civil Judge, Junior Division, **Etawah** vice Sri Vikas Nagar.

No. 432 /JR(S)/2007

Sri **Vikas Nagar**, Civil Judge, Junior Division, **Etawah** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, **Etawah** vice Sri Samar Vishal.

No. 433 /JR(S)/2007

Sri **Samar Vishal**, Judicial Magistrate, First Class, **Etawah** to be Additional Civil Judge, Junior Division, **Etawah**.

No. 434 /JR(S)/2007

Sri **Avdhesh Kumar**, Additional Civil Judge, Junior Division, Gonda to be Civil Judge, Junior Division, Kunda (**Pratapgarh**) vice Sri Naresh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kunda (**Pratapgarh**).

No. 435 /JR(S)/2007

Sri **Naresh Kumar**, Civil Judge, Junior Division, Kunda (**Pratapgarh**) to be Civil Judge, Junior Division (City), **Varanasi** vice Sri Suyash Prakash Srivastava.

No. 436 /JR(S)/2007

Sri **Suyash Prakash Srivastava**, Civil Judge, Junior Division (City), [Varanasi](#) to be Additional Civil Judge, Junior Division, Konch (Jalaun at Orai).

No. 437 /JR(S)/2007

Sri **Pashupati Nath Mishra**, Additional Civil Judge, Junior Division, Chandauli is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chandauli vice Sri Kumar Mayank.

No. 438 /JR(S)/2007

Sri **Kumar Mayank**, Judicial Magistrate, First Class, Chandauli to be Civil Judge, Junior Division, Chandauli vice Sri Ratnesh Kumar Srivastava.

No. 439 /JR(S)/2007

Sri **Ratnesh Kumar Srivastava**, Civil Judge, Junior Division, Chandauli to be Additional Civil Judge, Junior Division, [Bansgaon](#) (Gorakhpur).

No. 440 /JR(S)/2007

Sri **Mahendra Srivastava**, Additional Civil Judge, Junior Division, [Bansgaon](#) (Gorakhpur) to be Civil Judge, Junior Division (City), [Azamgarh](#) vice Sri Viveka Nand Sharan Tripathi.

No. 441 /JR(S)/2007

Sri **Viveka Nand Sharan Tripathi**, Civil Judge, Junior Division (City), [Azamgarh](#) to be Civil Judge, Junior Division, Bansi (Siddharth Nagar) vice Sri Pushkar Upadhyay.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharth Nagar).

No. 442 /JR(S)/2007

Sri **Pushkar Upadhyay**, Civil Judge, Junior Division, Bansi (Siddharth Nagar) to be Additional Civil Judge, Junior Division, Bansi (Siddharth Nagar).

No. 443 /JR(S)/2007

Sri **Anand Prakash-III**, Additional Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Ajai Kumar Shahi.

No. 444 /JR(S)/2007

Sri **Ajai Kumar Shahi**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, [Hasanpur](#) (Jyotiba Phule Nagar) vice Sri Mumtaz Ali.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Hasanpur](#) (Jyotiba Phule Nagar).

No. 445 /JR(S)/2007

Sri **Mumtaz Ali**, Civil Judge, Junior Division, **Hasanpur** (Jyotiba Phule Nagar) to be Civil Judge, Junior Division, **Kasganj** (Etah) vice Km. Rinkoo.

No. 446 /JR(S)/2007

Km. **Rinkoo**, Civil Judge, Junior Division, **Kasganj** (Etah) to be Civil Judge, Junior Division, **Kanpur Dehat** vice Sri Achal Narayan Saklani.

No. 447 /JR(S)/2007

Sri **Achal Narayan Saklani**, Civil Judge, Junior Division, **Kanpur Dehat** to be Civil Judge, Junior Division, **Nagina** (Bijnor) vice Sri Sunil Kumar.

No. 448 /JR(S)/2007

Sri **Sunil Kumar**, Civil Judge, Junior Division, **Nagina** (Bijnor) to be Additional Civil Judge, Junior Division, **Nagina** (Bijnor).

No. 449 /JR(S)/2007

Sri **Ramesh**, Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge, Junior Division, **Mohammdabad (Ghazipur)**.

No. 450 /JR(S)/2007

Sri **Punit Kumar Gupta**, Additional Civil Judge, Junior Division, **Mohammdabad (Ghazipur)** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Prabhu Narayan Pandey.

No. 451 /JR(S)/2007

Sri **Prabhu Narayan Pandey**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, **Chunar** (Mirzapur) vice Sri Mohd. Sapheek.

No. 452 /JR(S)/2007

Sri **Mohd. Sapheek**, Civil Judge, Junior Division, **Chunar** (Mirzapur) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, **Firozabad** vice Sri Ram Pratap Singh Rana.

No. 453 /JR(S)/2007

Sri **Ram Pratap Singh Rana**, Judicial Magistrate, First Class, **Firozabad** to be Additional Civil Judge, Junior Division, **Firozabad**.

No. 454 /JR(S)/2007

Smt. **Kavita Mishra**, Additional Civil Judge, Junior Division, **Deoria** is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, **Deoria** vice Sri Arvind Kumar Yadav.

No. 455 /JR(S)/2007

Sri **Arvind Kumar Yadav**, Judicial Magistrate, First Class, Deoria to be Additional Civil Judge, Junior Division, Saidpur (Ghazipur).

No. 456 /JR(S)/2007

Sri **Anil Kumar-V**, Additional Civil Judge, Junior Division Saidpur (Ghazipur) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda.

No. 457 /JR(S)/2007

Sri **Satish Chandra Dwivedi**, Judicial Magistrate, First Class, Gonda to be Civil Judge, Junior Division, Charkari (Mahoba) vice Sri Santosh Kumar.

No. 458 /JR(S)/2007

Sri **Santosh Kumar**, Civil Judge, Junior Division, Charkari (Mahoba) to be Civil Judge, Junior Division (South), Sultanpur vice Sri Anil Kumar Yadav-II.

No. 459 /JR(S)/2007

Sri **Anil Kumar Yadav-II**, Civil Judge, Junior Division (South), Sultanpur to be Civil Judge, Junior Division Ghaziabad vice Smt. Indira Singh.

No. 460 /JR(S)/2007

Smt. **Indira Singh**, Civil Judge, Junior Division, Ghaziabad to be Civil Judge, Junior Division, Moradabad vice Km. Sonica Chaudhary.

No. 461 /JR(S)/2007

Km. **Sonica Chaudhary**, Civil Judge, Junior Division, Moradabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Moradabad vice Sri Brijendra Kumar Pandey.

No. 462 /JR(S)/2007

Sri **Brijendra Kumar Pandey**, Judicial Magistrate, First Class, Moradabad to be Additional Civil Judge, Junior Division, Moradabad.

No. 463 /JR(S)/2007

Smt. **Alka Bharti**, Additional Civil Judge, Junior Division, Jaunpur to be Additional Civil Judge, Junior Division, Bulandshahar.

No. 464 /JR(S)/2007

Sri **Vikas Gupta**, Additional Civil Judge, Junior Division, Bulandshahar is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandshahar vice Sri Rajesh Parashar.

No. 465 /JR(S)/2007

Sri **Rajesh Parashar**, Judicial Magistrate, First Class, Bulandshahar to be Ist Civil Judge, Junior Division, Bulandshahar vice Sri Dharendra Kumar.

No. 466 /JR(S)/2007

Sri **Dhirendra Kumar**, Civil Judge, Junior Division, Bulandshahar to be Additional Civil Judge, Junior Division, Najibabad (Bijnor).

No. 467 /JR(S)/2007

Sri **Amit Veer Singh**, Additional Civil Judge, Junior Division, Bulandshahar to be IInd Civil Judge, Junior Division, Bulandshahar vice Smt. Anjana.

No. 468 /JR(S)/2007

Smt. **Anjana**, Civil Judge, Junior Division, Bulandshahar to be Civil Judge, Junior Division, Rampur vice Sri Sushil Kumar-III.

No. 469 /JR(S)/2007

Sri **Sushil Kumar-III**, Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sri Pawan Kumar Shukla.

No. 470 /JR(S)/2007

Sri **Pawan Kumar Shukla**, Judicial Magistrate, First Class, Rampur to be Additional Civil Judge, Junior Division, Rampur.

No. 471 /JR(S)/2007

Sri **Surya Prakash Singh**, Additional Civil Judge, Junior Division, Faizabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Diwaker Dwivedi.

No. 472 /JR(S)/2007

Sri **Diwaker Dwivedi**, Judicial Magistrate, First Class, Faizabad to be Civil Judge, Junior Division (Hawali) Faizabad vice Sri Rakesh Kumar Singh-I.

No. 473 /JR(S)/2007

Sri **Rakesh Kumar Singh-I**, Civil Judge, Junior Division (Hawali), Faizabad to be Civil Judge, Junior Division, Faizabad vice Sri Vishnu Chandra Vaish.

No. 474 /JR(S)/2007

Sri **Vishnu Chandra Vaish**, Civil Judge, Junior Division, Faizabad to be Additional Civil Judge, Junior Division, Duddhi (Sonbhadra).

No. 475 /JR(S)/2007

Sri **Rajesh Narain Mani Tripathi**, Additional Civil Judge, Junior Division, Faizabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Achchhe Lal Saroj.

No. 476 /JR(S)/2007

Sri **Achchhe Lal Saroj**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge, Junior Division, Chhibramau (Kannauj).

No. 477 /JR(S)/2007

Sri **Chhote Lal Yadav**, Additional Civil Judge, Junior Division, [Faizabad](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Faizabad](#).

No. 478 /JR(S)/2007

Sri **Rakesh Tripathi**, Additional Civil Judge, Junior Division, [Ghazipur](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Ghazipur](#) vice Sri Ifraque Ahmad.

No. 479 /JR(S)/2007

Sri **Ifraque Ahmad**, Judicial Magistrate, First Class, [Ghazipur](#) to be Civil Judge, Junior Division, [Ghazipur](#) vice Smt. Priti Srivastava-III.

No. 480 /JR(S)/2007

Smt. **Priti Srivastava-III**, Civil Judge, Junior Division, [Ghazipur](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Lucknow](#) vice Sri Vijendra Tripathi.

No. 481 /JR(S)/2007

Sri **Vijendra Tripathi**, Judicial Magistrate, First Class, [Lucknow](#) to be Civil Judge, Junior Division, [Mawana](#) (Meerut) vice Sri Nikunj Mittal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Mawana](#) (Meerut).

No. 482 /JR(S)/2007

Sri **Nikunj Mittal**, Civil Judge, Junior Division, [Mawana](#) (Meerut) to be Civil Judge, Junior Division (Koil), [Aligarh](#) vice Smt. Lalita Gupta.

No. 483 /JR(S)/2007

Smt. **Lalita Gupta**, Civil Judge, Junior Division (Koil), [Aligarh](#) to be Civil Judge, Junior Division (City), Meerut vice Sri Km. Neelu Sonkar.

No. 484 /JR(S)/2007

Km. **Neelu Sonkar**, Civil Judge, Junior Division (City), Meerut is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Aligarh](#) vice Sri Dinesh Singh.

No. 485 /JR(S)/2007

Sri **Dinesh Singh**, Judicial Magistrate, First Class, [Aligarh](#) to be Civil Judge, Junior Division (Hawali), [Aligarh](#) vice Sushri Jyotsana Singh.

No. 486 /JR(S)/2007

Sushri **Jyotsana Singh**, Civil Judge, Junior Division (Hawali) [Aligarh](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Aligarh](#).

No. 487 /JR(S)/2007

Sri **Staya Prakash Dwivedi**, Judicial Magistrate, First Class, Mahoba to be Additional Civil Judge, Junior Division, [Kasganj](#) (Etah).

No. 488 /JR(S)/2007

Sri **Rakesh Kumar-VI**, Additional Civil Judge, Junior Division, [Kasganj](#) (Etah) to be Civil Judge, Junior Division, Pilibhit vice Sri Vijay Kumar Dungrakoti.

No. 489 /JR(S)/2007

Sri **Vijay Kumar Dungrakoti**, Civil Judge, Junior Division, Pilibhit to be Civil Judge, Junior Division, [Sadabad](#) ([Hathras](#)) vice Sri Taiyyab Ahmad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Sadabad](#) ([Hathras](#)).

No. 490 /JR(S)/2007

Sri **Taiyyab Ahmad**, Civil Judge, Junior Division, [Sadabad](#) ([Hathras](#)) to be Additional Civil Judge, Junior Division, [Sadabad](#) ([Hathras](#)).

No. 491 /JR(S)/2007

Sri **Manoj Kumar Singh**, Additional Civil Judge, Junior Division, [Sadabad](#) ([Hathras](#)) to be Civil Judge, Junior Division (Hawali), [Lucknow](#) vice Sri Mukesh Kumar Singh.

No. 492 /JR(S)/2007

Sri **Mukesh Kumar Singh**, Civil Judge, Junior Division (Hawali), [Lucknow](#) to be Additional Civil Judge, Junior Division, [Lucknow](#).

No. 493 /JR(S)/2007

Sri **Abhinitam**, Additional Civil Judge, Junior Division, [Ghaziabad](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Ghaziabad](#) vice Km. Som Prabha Tripathi.

No. 494 /JR(S)/2007

Km. **Som Prabha Tripathi**, Judicial Magistrate, First Class, [Ghaziabad](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Lucknow](#) vice Smt. Sandhya Srivastava.

No. 495 /JR(S)/2007

Smt. **Sandhya Srivastava**, Judicial Magistrate, First Class, [Lucknow](#) to be Additional Civil Judge, Junior Division, [Lucknow](#).

No. 496 /JR(S)/2007

Sri **August Kumar Tiwari**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division Gorakhpur vice Sri Ram Kishore Pandey.

No. 497 /JR(S)/2007

Sri **Ram Kishore Pandey**, Civil Judge, Junior Division, Gorakhpur to be Additional Civil Judge, Junior Division, Mohammadabad (Ghaziipur).

No. 498 /JR(S)/2007

Sri **Ramesh Dubey**, Additional Civil Judge, Junior Division, Mohammadabad ([Ghaziipur](#)) to be Civil Judge, Junior Division (South), [Lucknow](#) vice Sri Veer Bhadra.

No. 499 /JR(S)/2007

Sri **Veer Bhadra**, Civil Judge, Junior Division (South), [Lucknow](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Ashok Kumar Dubey.

No. 500 /JR(S)/2007

Sri **Ashok Kumar Dubey**, Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna).

No. 501 /JR(S)/2007

Sri **Pushpender Singh**, Additional Civil Judge, Junior Division, Lalitpur to be Civil Judge, Junior Division, Lalitpur vice Sri Shiv Kumar.

No. 502 /JR(S)/2007

Sri **Shiv Kumar**, Civil Judge, Junior Division, Lalitpur to be Additional Civil Judge, Junior Division, [Kasganj](#) (Etah).

No. 503 /JR(S)/2007

Sri **Mahendra Singh-IV**, Special Judicial Magistrate, First Class (C.B.I. cases), [Lucknow](#) to be Additional Civil Judge, Junior Division, Hapur ([Ghaziabad](#)).

No. 504 /JR(S)/2007

Sri **Akhilesh Kumar**, Additional Civil Judge, Junior Division, [Mainpuri](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Mainpuri](#) vice Sri Gagan Kumar Bharti.

No. 505 /JR(S)/2007

Sri **Gagan Kumar Bharti**, Judicial Magistrate, First Class, [Mainpuri](#) to be Civil Judge, Junior Division, [Mainpuri](#) vice Sri Ravi Kant.

No. 506 /JR(S)/2007

Sri **Ravi Kant**, Civil Judge, Junior Division, [Mainpuri](#) to be Civil Judge, Junior Division, [Kairana](#) ([Muzaffarnagar](#)) vice Sri Sudeep Kumar Jaiswal.

No. 507 /JR(S)/2007

Sri **Sudeep Kumar Jaiswal**, Civil Judge, Junior Division, Kairana (Muzaffarnagar) to be Civil Judge, Junior Division Hathras vice Km. Shelly Roy.

No. 508 /JR(S)/2007

Km. **Shelly Roy**, Civil Judge, Junior Division, Hathras is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Sri Keshav Goyal.

No. 509 /JR(S)/2007

Sri **Keshav Goyal**, Judicial Magistrate, First Class, Hathras to be Additional Civil Judge, Junior Division, Hathras.

No. 510 /JR(S)/2007

Sri **Vikash Kumar**, Additional Civil Judge, Junior Division, Muzaffarnagar is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Km. Shabistan Aquil.

No. 511 /JR(S)/2007

Km. **Shabistan Aquil**, Judicial Magistrate, First Class, Muzaffarnagar to be Additional Civil Judge, Junior Division, Muzaffarnagar.

No. 512 /JR(S)/2007

Km. **Chhaya Nain**, Additional Civil Judge, Junior Division, Muzaffarnagar is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Sri Anutosh Kumar Sharma.

No. 513 /JR(S)/2007

Sri **Anutosh Kumar Sharma**, Judicial Magistrate, First Class, Muzaffarnagar to be Civil Judge, Junior Division, Muzaffarnagar vice Km. Farah Matloob.

No. 514 /JR(S)/2007

Km. **Farah Matloob**, Civil Judge, Junior Division, Muzaffarnagar to be Civil Judge, Junior Division, Jyotiba Phule Nagar vice Smt. Chitra Sharma.

No. 515 /JR(S)/2007

Smt. **Chitra Sharma**, Civil Judge, Junior Division, Jyotiba Phule Nagar to be Civil Judge, Junior Division, Deoband (Saharanpur) vice Sri Sunil Kumar Singh-III.

No. 516 /JR(S)/2007

Sri **Sunil Kumar Singh-III**, Civil Judge, Junior Division, Deoband (Saharanpur) to be Additional Civil Judge, Junior Division, Deoband (Saharanpur).

No. 517 /JR(S)/2007

Sri **Nirbhay Narain Rai**, Additional Civil Judge, Junior Division, Varanasi is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi.

No. 518 /JR(S)/2007

Sri **Ram Avtar Yadav**, Judicial Magistrate, First Class, Varanasi to be Civil Judge, Junior Division, Bidhuna (Auraiya) in the new court.

No. 519 /JR(S)/2007

Smt. **Sandeepa Yadav**, Additional Civil Judge, Junior Division, Fatehpur to be Additional Civil Judge, Junior Division, Faizabad.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 144 /JR (S)/2007: Allahabad: Dated: May 31, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 5th June, 2007 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.

11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**